




NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/69/2016  
NAME OF THE PETITIONER(S) : IVCRL Assets & Holdings Ltd & Another  
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For . T. K. Bhaskar Keerthi Krishna	Counsel for R7	
②	Pravashini for PROMOD NAIK	Counsel for R2 to R6	
③	K. Nithyashankar for Thyayambak	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and submitted that settlement talks are in progress. They prayed for more time to report the same. At request, time is enlarged.  
Put up on 10.01.2018 at 10.30 A.M.

Sel -  
MEMBER (JUDICIAL)

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